	No.						
	Ajay Marthanda Varma	2 Tapati Gosh	1 Soughat Ghosh	Name of creditor			
	17.03.2024	13.03.2024	13.03.2024	Date of receipt	Details of claim received		
	17,60,000.00	8,80,000.00	4,07,77,467.00	Amount claimed		Lis	
	17,60,000.00 Unsecured	8,80,000.00 Unsecured	4,07,77,467.00 Unsecured	Amount of claim Nature of admitted claim	Details of claim admitted	List of unsecured financial creditors (other than financial creditors belonging to	Name of Con
	Unsecured	Unsecured	Unsecured	Nature of claim		ancial credito	of the Corpora
				Amount Whethe covered by related guarantee party?		ors (other tha	Name of the Corporate Debtor: Debtone Corporate Advisory Private Limited Date of commencement of Liquidation: 01.03.2024 (Order Published on 04.03.20 List of for Stakeholders as on date 04.04.2024
	No	No	No	4	ă	n financial c	btone Corpo i: 01.03.2024 Iders as on
	4.05%	2.03%	93.92%	% of voting share in SCC		reditors bel	orate Adviso 4 (Order Pul date 04.04.2
				Amount of contingen t claim		onging to a	blished on 0
			ī	Amount of any mutual dues, that may beset- off		any class of creditors)	e Limited 1 04.03.2024)
	- 1 12 1		1	Amount of daim any mutual . Amount of claim dues, that not admitted ay beset- off		litors)	
				Amount of any mutual Amount of claim Amount of claim under dues, that not admitted verification any beset- off			
1			0	Remarks, if any		(Amount in ₹)	

In the matter of Debtone Corporate Advisory Private Limited

Total

4,34,17,467.00 4,34,17,467.00

100.00%

Liquidator Manish Lalji Dawda

Registration Number: IBBI/IPA-001/IP-P02506/2021-2022/13797 AFA No: AA1/13797/02/170724/105908 valid upto: 17.07.2024

Date: 08.04.2024 Place: Mumbai

2 (2021-2022) 2 (13797 2 (13797) 2 (13797) 2 (13797) 13797 - A 13797 - A 13797

Reg, No. IBBI/IPA-001/IP-P02506/2021-2022/13797 Insolvency Professional Manish Lalji Dawda

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